

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 565 OF 2025**

IN THE MATTER OF:

Girish Chandel President and Anr.PETITIONER

VERSUS

State of Himachal Pradesh & Ors.RESPONDENT

AMEDED MEMO OF PARTIES (as per order dated 08.05.2026)

Girish Chandel President and Anr.PETITIONER

VERSUS

- 1. State of Himachal Pradesh**
Through Principal Secretary,
Environment, Forest and Climate Change, Government of H.P.
Paryavaran Bhawan, Near US Club, Shimla
Himachal Pradesh-171001
E-mail: envsecy-hp@nic.in / dbt-hp@nic.in **Respondent No.1**
- 2. District Magistrate, Mandi**
Deputy Commissioner Office Mandi, HP. 175001
Email: dm-mandi@nic.in / dc-man-hp@nic.in **Respondent No.2**
- 3. Himachal Pradesh Pollution Control Board (HPPCB)**
Through Member Secretary,
Him Parivesh, Phase-III, Below BCS, New
Shimla, Himachal Pradesh 171009
Email: mppcb-hp@nic.in / mshppcb@gmail.com **Respondent No.3**
- 4. National Highways Authority of India**
Through its Chairman
G-5 & 6, Sector 10, Dwarka, New Delhi-110075
Email: chairman@nhai.org **Respondent No.4**
- 5. M/s Gawar Mandi Highways, Pvt. Ltd.,**
DSS-378, Sector 16- 17, Hisar-125005, Haryana
Email: hr@gawar.in **Respondent No.5**
- 6. Ministry of Environment, Forest and Climate Change**
Through its Secretary,
3rd Floor, Prithvi Wing, Indira Paryavaran Bhawan,
Jor Bagh, New Delhi – 110003
Email: secy-moef@nic.in **Respondent No.6**
- 7. The Principal Chief Conservator of Forests (HoFF)**
Forest Department,
State of Himachal Pradesh
Talland, Shimla-171001
Email: pccf-hp@nic.in **Respondent No. 7**
- 8. Additional Principal Conservator of Forests (C)
Regional Office
Ministry of Environment, Forest and Climate Change**
Bays No. 24 & 25, Sector 31-A, Dakshin Marg,
Chandigarh-160030
Email: ronz.chd-mef@nic.in **Respondent No. 8**